

(2022) 12 OHC CK 0124
In the Orissa High Court
Case No : Writ Petition (CRL) No.103 Of 2022

Pragati Sahoo

APPELLANT

Vs

State Of Orissa & Others

RESPONDENT

Date of Decision : 13-12-2022

Acts Referred:

Citation : (2022) 12 OHC CK 0124

Hon'ble Judges : S. Talapatra, J;Savitri Ratho, J

Bench : Division Bench

Advocate : S.R. Nayak, Saswata Patnaik

Final Decision : Disposed Of

Judgement

1. This matter is taken up through Hybrid Mode.
 2. Mr. P.K. Pradhan, I.I.C., Dhenkanal Sadar Police Station has appeared in person before this Court and states that the Police could not trace out the girl, who is alleged to have been kidnapped. He has assured that the Police is on trial and hopeful that the Police might achieve some success within a few days.
 3. In view of the above statement, let the matter be listed on 21.12.2022.
 4. Ms. Saswata Patnaik, learned Addl. Government Advocate appears for the State.
 5. Mr. S.R. Nayak, learned counsel has appeared for the petitioner.
 6. The personal appearance of Mr. P.K. Pradhan, I.I.C., Dhenkanal Sadar Police Station stands dispensed with.
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